Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

SI. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent	Amount of claims not	Amount of claims under	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	verification		
1	Secured financial creditors belonging to any class	1	399846490. 41	1	399846490.41	-	-		1	
2	of creditors  Unsecured financial creditors belonging to any	1	30498000	1	30498000	-	_		2	
3	class of creditors  Secured financial creditors (other than financial				-	_			3	
4	creditors belonging to any class of creditors)  Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-		-	_		-	5	
5	Operational creditors (Workmen)				-	-		-	6	
6	Operational creditors (Employees)  Operational creditors (Government Dues)		<u> </u>	-	-	-	-	-	7	
7	Operational creditors (other than Workmen	5	168474606	5	168474606	-	-		8	
	and Employees and Government Dues)	-	-	-	-	-	-	-	9	
9	(other than financial creditors and operational				rnee 10006 41					
<u></u>	creditors) Total	7	598819096.41	7	598819096.41					

